

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 67(MB)2015**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Shri. Fadaali Moiz Mithiborwala V/s. M/s. Angel Exim Pvt.  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

| S.NO.        | NAME           | DESIGNATION | REPRESENTATION | SIGNATURE   |
|--------------|----------------|-------------|----------------|---|
| 1            | Srinivasan     | Adv         | PETITIONER     |   |
| 2            | Siddharth      | "           | "              |   |
| 1.           | Saurabh Kalia  | Adv         | Respondent     |  |
| 2.           | Palash Agarwal | Adv         |                |   |
| Common Order |                |             |                |   |

Vide this application the petitioner prays for transfer of all cases within the jurisdiction of different courts to one Bench.

2. This can only be entertained by the Principal Bench. Be listed before it on 21.07.2016 at 2.00 p.m.

Sd/-  
(Ina Malhotra)  
Member Judicial

Sd/-  
(R. Varadharajan)  
Member Judicial